

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 324
TO BE ANSWERED ON THE 1ST DECEMBER, 2015

NATIONAL POLICY FOR FARMERS

324. SHRI BHARTRUHARI MAHTAB:
SHRI SUMEDHANAND SARSWATI:
SHRI SANJAY DHOTRE:
SHRIMATI SANTOSH AHLAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Supreme Court has asked the Government to review the National Policy for Farmers to address the agrarian crisis forcing distressed cultivators to end their lives in the country;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Union Government has extended any support to the State Government for the development of agriculture and mitigation of the effects of agrarian crisis in the country during each of the last three years and the current year;
- (d) if so, the details thereof, State/UTwise and if not, the reasons therefor;
- (e) the extent to which the aims and objectives of Sub-Mission on Agricultural mechanisation (SMAM) has achieved in the country along with the funds provided to the States thereunder during the said period; and
- (f) the other steps taken/being taken by the Government in this direction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

(a) & (b): No, Madam. The Court wanted to ascertain from the Department whether it is necessary to revisit the Policy, which is now almost 8 years old. This Department has initiated action to revisit the existing policy.

(c) & (d): The State Governments are primarily responsible for development of the agriculture sector. However, the Government of India supplements the efforts of the States through appropriate policy measures and budgetary support. Various programmes/schemes/missions for the development of agriculture sector are being implemented in a decentralized manner with flexibility to State Governments to formulate and implement appropriate projects to suit their specific requirements. Some of the important schemes/programmes implemented are National Food Security Mission (NFSM); Mission for Integrated Development of Horticulture (MIDH); National Mission on Oilseeds & Oil Palm

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(NMOOP); National Mission for Sustainable Agriculture (NMSA); National Mission on Agricultural Extension & Technology (NMAET); National Crop Insurance Programme (NCIP); Unified National Agricultural Markets; Soil Health Card (SHC); Neem Coated Urea (NCU); Paramparagat Krishi Vikas Yojana (PKVY); Pradhan Mantri Krishi Sinchai Yojana (PMKSY); and Rashtriya Krishi Vikas Yojana (RKVY). The State-wise allocation during each of the last three years and the current year under the various schemes/programmes is at Annexure I.

The agricultural crisis tends to get visible during times of natural calamities like drought, pest attack, hailstorm, etc. For undertaking relief measures funds are available with the State Government in the form of State Disaster Response Fund. Over and above this, the Union Government is also supporting the States through the National Disaster Response Fund (NDRF) in wake of natural calamities. The funds released during the last 3 years and current year is as follows:

Year	Central Assistance under NDRF
2012-13	Rs. 4464.64 Crore
2013-14	Rs. 2854.19 Crore
2014-15	Rs. 9017.99 Crore
2015-16	Rs. 1540.20 Crore (till date)

In addition to this, the Government also announces special packages, such as PM's Rehabilitation Package for suicide prone districts in various States, Agriculture Debt Waiver and Debt Relief Scheme 2008, Special Package to mitigate the hardships faced by farmers in Kerala, Drought mitigation in Bundelkhand and Vidarbha Intensive Irrigation Development Programme.

(e): The extent of achievements made and funds allocated/released under Sub-Mission on Agricultural Mechanization (SMAM) during 2014-15 and 2015-16 are at Annexures II & III.

(f): Other measures taken for the benefit of the farmers include enhancement in the Minimum Support Prices (MSP) to eliminate distress sale of agricultural produce by farmers, support to the farmers from time to time like debt waiver/relief, interest subvention on crop loans, revival package for strengthening Short Term Rural Cooperative Credit Structure, etc.

Details of State-wise funds allocated on various Schemes being implemented by Department of Agriculture Cooperation and Farmers Welfare during 2012-13 to 2015-16

(Rs. In Crore)

Sl.	Name of the State	Year			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	1287.76	1212.47	680.49	462.25
2	Arunachal Pradesh	141.99	124.62	129.06	79.21
3	Assam	522.90	632.69	692.76	371.81
4	Bihar	1057.31	785.74	791.76	452.52
5	Chhattisgarh	852.29	695.53	664.23	367.97
6	Goa	68.95	28.86	32.86	12.63
7	Gujarat	1009.90	995.36	1005.96	556.18
8	Haryana	419.32	542.17	582.86	287.95
9	Himachal Pradesh	160.66	143.13	174.19	92.88
10	Jammu & Kashmir	220.45	224.24	256.56	163.48
11	Jharkhand	404.48	468.71	466.85	238.44
12	Karnataka	1065.70	1283.82	1362.34	708.09
13	Kerala	384.10	380.84	438.71	186.61
14	Madhya Pradesh	1045.91	1212.72	1204.22	710.23
15	Maharashtra	1820.03	1914.13	1848.80	950.61
16	Manipur	160.16	142.03	134.86	92.06
17	Meghalaya	184.94	123.29	132.11	74.63
18	Mizoram	293.89	222.51	210.44	114.79
19	Nagaland	193.81	151.93	157.35	101.81
20	Odisha	736.82	748.17	762.49	407.37
21	Punjab	346.24	613.19	662.11	287.37
22	Rajasthan	874.48	1258.63	1035.69	738.11
23	Sikkim	107.89	80.12	358.13	66.51
24	Tamil Nadu	945.79	602.02	628.26	380.17
25	Telangana			450.21	307.83
26	Tripura	155.07	168.09	186.89	94.87
27	Uttar Pradesh	1030.64	1278.55	1244.36	660.89
28	Uttarakhand	129.75	159.42	177.73	98.66
29	West Bengal	647.76	671.32	759.40	368.43
30	Delhi	3.09	0.88	2.71	1.71
31	Puducherry	2.34	2.09	2.85	3.34
32	A & N Islands	0.81	5.00	5.95	8.12
33	Lakshadweep	0.00	0.85	1.00	2.07
34	Dadra & Nagar Haveli	0.00	0.85	1.11	2.09
35	Chandigarh	0.00	1.11	0.00	1.00
36	Daman & Diu	0.00	0.00	0.00	1.07
	Total	16272.58	16875.08	17245.31	9453.76

Annexure-II

**Achievements under Sub Mission on Agricultural Mechanization during
2014-15 and 2015-16:**

Year	Demonstration of Farm Machinery, (hectare)	Trainee trained (Nos)	Agricultural Machinery distributed (Nos).	No. of Customs Hiring Centers/ Farm Machinery Banks /Hi-tech Hub established
2014-15	3224	6643	66249	1089
2015-16*	6512	3005	26174	293

*Reported till 31.8.2015

**Allocation of Funds under Sub Mission on Agricultural Mechanization during
2014-15 and 2015-16:**

SMAM				
	2014-15			
State	Allocation	Utilized	Allocation	RELEASED
Andhra Pradesh	1075.9	1053.57	758.47	727.8
Arunachal Pradesh	48.58	48.58	188.32	188
Assam	691.95	562.06	692	0
Bihar	981.04	900.8	691.59	0
Chhattisgarh	567.82	518.53	400.29	328.06
Goa	13.174	0	9.29	0
Gujarat	1028.8	794.38	725.24	0
Haryana	300.21	255.21	211.63	0
Himachal Pradesh`	110.58	101.59	77.95	74.82
Jammu & Kashmir	140.41	118.41	98.99	0
Jharkhand	399.17	357.76	281.4	253.78
Karnataka	1305.7	961.78	920.48	0
Kerala	272.68	237.13	192.23	0
Madhya Pradesh	1599.2	1392.04	1127.4	1118.4
Maharashtra	2264.2	2033.71	1596.2	1596.02
Manipur	49.98	110.13	191.11	190.54
Meghalaya	56.07	125.14	202.93	0
Mizoram	138.1	49.79	362.67	202.93
Nagaland	67.91	61.5	225.93	184.9
Orissa	818.02	708.94	576.67	566.57
Punjab	264.63	209.45	186.56	0
Rajasthan	1760.9	1579.93	1241.4	0
Sikkim	18.25	18.52	129.83	65.39
Tamil Nadu	937.89	843.75	661.18	661
Telangana	83.89	692.87	257.21	476.19
Tripura	779.11	39.46	257.21	243.88
Uttar Pradesh	2426.1	2121.35	1710.3	0
Uttarakhand	113.08	90.56	79.72	78.44
West Bengal	880.12	597.77	620.45	565.21
TOTAL	19193.464	16584.71	14674.65	7521.93
